

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00524/2017

DATED THIS THE 03RD DAY OF APRIL, 2019

**HON'BLE DR. K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

G. Deenadayalan Ambedkar,
S/o Late S.M. Gangadharan,
Aged about 59 years,
Working as Station Master-1,
Whitefield Railway Station,
SBC Division, South Western Railway,
Bangalore-560 067.
Resident of No. 43, 'A' Railway Quarters,
Opp. To Saibaba Ashram,
Kadugodi, Whitefield Railway Station,
Bangalore-560 067.

...Applicant.

(By Advocate Shri B. Veerabhadra)

Vs.

1. Union of India,
Rep. by its General Manager,
South Western Railway,
Club Road,
Hubli – 580 020.
2. The Divisional Railway Manager,
South Western Railway,
Bangalore Division,
Platform Road,
Bangalore – 560 023
3. The Senior Divisional Personnel Officer,
South Western Railway,
Bangalore Division,
Platform Road,
Bangalore – 560 023.

4. The Senior Divisional Operations Manager,
South Western Railway,
Bangalore Division,
Platform Road,
Bangalore – 560 023.

5. Sri K. Sagar,
SMR/ Whitefield Railway Station,
South Western Railway,
Bangalore-560 067.

...Respondents.

(By Standing Counsel Shri J. Bhaskar Reddy for Respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Apparently the benefits had been granted. But the quantum of the amount,

Shri B. Veerabhadra, learned counsel for the applicant objects.

2. We grant him liberty to file fresh OA if the quantum is not correctly granted to him.

3. OA disposed off. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred in O.A. No. 170/00524/2017

Annexure-A1: Copy of order dated 09.06.2010.
Annexure-A2: Copy of Memorandum dated 109.2015.
Annexure-A3: Copy of the office order dated 11.09.2014.
Annexure-A4: Copy of relieved with Bio-data.
Annexure-A5: Copy of relieving order dated 29.09.2015
Annexure-A6: Copy of representation dated 08.10.2015.
Annexure-A7: Copy of interim order dated 07.10.2015.
Annexure-A8: Copy of IO vacating order dated 05.02.2016.
Annexure-A9: Copy of Tribunal's Final order dated 13.04.2016.
Annexure-A10: Copy of relieving order dated 01.07.2016
Annexure-A11: Copy of representation dated 13.06.2016.
Annexure-A12: Copy of representation dated 04.07.2016
Annexure-A13: Copy of representation dated 08.07.2016
Annexure-A14: Copy of Legal Notice dated 08.07.2016
Annexure-A15: Copy of Medical History Sheet.
Annexure-A16: Copy of Rejected CO.No.136/16 dated 22.09.2017.

Annexures referred in the M.A. No. 155/2018

Annexure-MA1: Copy of Rule 14.04 of Railway GSR 1976.

Annexures with reply statement

Annexure-R1: Copy of Office order dated 24.04.2015.
Annexure-R2: Copy of Office order dated 11.9.2014.
Annexure-R3: Copy of working sheet in f/0 Sri G. Deenadayalan Ambedkar.

Annexures with Affidavit

Annexure-A: Copy of representation dated 07.6.2018.
Annexure-B: Copy of letter dated 07.6.2018.
Annexure-C: Copy of representation dated 07.6.2018.

Annexures with Additional Reply

Annexure-R-04: Copy of salary slip. .
